

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-68/2022/7190/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Syed Burhanur Rahman,  
Addl. District & Sessions Judge, FTC  
cum i/c District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the <sup>th</sup> 25 August, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/6449/2022 Date 20.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 26.08.2022 till the evening of 30.08.2022**, has been granted. Further, the Addl. Sessions Judge cum Special Judge (POCSO), Lakhimpur, North Lakhimpur and in her absence, the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur and in his absence the Chief judicial Magistrate, Lakhimpur, North Lakhimpur will remain in charge of your Court and office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-68/2022/7191/A, dated** , 25-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Pds